

Annexure-1

Name of the corporate debtor: Marks Pryor Marking Technology Private Limited

Date of commencement of CIRP: 06-12-2023 (Copy made on Available
07-12-2023)

List of creditors as on: 20-12-2023

List of Other Creditors, if any (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	The Assistant Commissioner, Central tax, Division-II(Pimpri)	20-Dec-23	1,32,11,414	-	NA	NA	NA	No	NA	NA	Nil	-	1,32,11,414	Claim under Verification

**Mandar Wagh**

Interim Resolution Professional

Marks Pryor Marking Technology Private Limited

(Undergoing Corporate Insolvency Resolution Process)

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IBBI Registration No.: IBBI/PA-002/IPN00450/2017-2018/11276